

effective, *adj.* 1. (operative, actual) परिणामक
2. (powerful in effect) परिणामकारक, प्रभावी
effective cause, परिणामक कारण (न.)
effective implementation, परिणामकारक अंमल-
बजावणी (स्त्री.)
effectively, *adv.* 1. परिणामकारक रीतीने 2. प्रभावी रीतीने
effect policy, विमापत्र घेणे, विमापत्र काढणे
effects, *n.pl.* चीजवस्तू (स्त्री.अ.व.) [Ind. Suc. Act-s. 196]
effects and consequences, परिणाम व फलिते (अ. व.)
effect transfer, हस्तांतरण घडवून आणणे [T. P. Act-s. 123]
effectual, *adj.* 1. परिणामकारी 2. प्रभावी
effectual cancellation, परिणामकारक रीतीने रद्द करणे (न.)
[Ind. Stamp Act-s. 2]
effectually, *adv.* परिणामकारकपणे
efficacious, *adj.* 1. प्रभावकारी 2. गुणकारी
efficacious relief, प्रभावकारी अनुतोष (पु.)
efficiency, *n.* 1. कार्यक्षमता (स्त्री.) 2. दक्षता (स्त्री.)
efficient, *adj.* 1. कार्यक्षम 2. दक्ष
efficient cause, (that which produces effects or
results) कार्यसाधक कारण (न.)
efflux of time, काळ संपणे (न.), काळ लोटणे (न.), कालावसान
(न.), काळ निघून जाणे (न.)
egress, *n.* जाणे (न.)
eject, *v.t.* 1. (to evict as from property) बेदखल करणे
2. हुसकावून लावणे
ejection, *n.* 1. बेदखली (स्त्री.) 2. हुसकावणे (न.)
ejectionment, *n.* (an action to recover possession of land
after evicting another in possession) बेदखलीची
कार्यवाही (स्त्री.)
ejectionment suit, बेदखलीचा वाद (पु.)
ejector, *n.* 1. बेदखल करणारा (सा.) 2. हुसकावणारा (सा.)
ejusdem generis, (of the same kind) सजातीय
elaborate, *adj.* 1. सविस्तर 2. सांगोपांग
v.t. 1. सविस्तर मांडणे 2. सांगोपांग रीतीने मांडणे
elapse, *v.i.* (काळ) लोटणे
elect, *v.t.* 1. निवडून देणे 2. निवडणे, निवड करणे 3. पर्याय
स्वीकारणे [Sale of Goods Act-s. 13(1)]
elected domicile, (a domicile fixed by election of the
parties) पसंतीचा अधिवास (पु.)
election, *n.* 1. निवड (स्त्री.) [T. P. Act-s. 35-heading]
2. निवडणूक (स्त्री.), निर्वाचन (न.)
Election Commission, निवडणूक आयोग (पु.) [Const.-
Art. 84 (a)]
Election Commissioner, निवडणूक आयुक्त (सा.) [Const.-
Art. 324(2)]
election dower, (the provision which a law or statute
makes for a widow in case she elects to reject the
provision made for her in the will and take what the
statute accords-BL.) पसंतीचे विधवादेय (न.)
election petition, निवडणूक विनंतीअर्ज (पु.)

election tribunal, निवडणूक अधिकरण (न.) [Const.-Art.
324(1) foot note 2]
elective franchise, (right of suffrage) निर्वाचन मताधिकार
(पु.)
elective office, निर्वाचनीय पद (न.)
elector, *n.* मतदार (सा.)
electoral college, निर्वाचकगण (पु.) [Const. Art-66(1)]
electoral right, (the right of a person to stand or not
to stand as, or to withdraw from being a candidate
or to vote or refrain from voting at an election)
निवडणूकविषयक हक्क (पु.) [I. P. C.-s. 171 B]
electoral roll, मतदारांची यादी (स्त्री.), मतदार-यादी (स्त्री.)
electorate, *n.* 1. (body of electors) निर्वाचकगण (पु.)
2. (electoral district) निवडणूक क्षेत्र (न.)
electrocution, *n.* विद्युन्मारण (न.)
eligibility, *n.* पात्रता (स्त्री.)
eligible, *adj.* पात्र
elimination, *n.* काढून टाकणे (न.), गाळून टाकणे (न.)
elope, *v.i.* हात धरून पळून जाणे
elopement, *n.* हात धरून पळून जाणे (न.)
emasculation, *n.* पुंस्त्वहरण (न.) [I. P. C.-s. 320]
embargo, *n.* 1. (a prohibition, ban) अधिरोध (पु.)
2. (a stoppage of trade for a short time by authority)
व्यापारबंदी (स्त्री.)
embark capital (in a business), (धंद्यात) भांडवल घालणे
embassy, *n.* राजदूतावास (पु.)
embezzle, *v.t.* अपहार करणे
embezzlement, *n.* (dishonest appropriation of
property by a person who comes in possession thereof
lawfully) अपहार (पु.)
emblems, *n.pl.* 1. (natural products of soil) भूजन्य
उपज (स्त्री.) 2. (growing crops annually produced)
दरसाली पीक (न.) 3. (the right of the tenant to take
away growing crop after the termination of his
lease) उभ्या पिकांवरील अधिकार (पु.)
embody, *v.t.* निविष्ट करणे
embraceor, *n.* (a person guilty of the offence of
embracery-BL.) फितवणारा (सा.), फितव्या (सा.)
embracery, *n.* (in criminal law, an attempt to corrupt,
influence or instruct the jury or in any way incline
them to be more favourable to one side than to the
other-BL.) फितवणूक (स्त्री.)
emergency, *n.* 1. आणीबाणी (स्त्री.) [Const.-Art-352]
2. आणीबाणीचा प्रसंग (पु.)
emigrant, *adj.* उत्प्रवासी
n. उत्प्रवासी (सा.), देशनिर्वासी (सा.)
emigration, *n.* उत्प्रवासन (न.)
eminent domain, (the power to take private property
for private use-BL.) प्रभुत्वाधिकार (पु.)
emoluments, *n.pl.* परिलाभ (पु. अ. व.) [Const.-Art. 59(3)]
embroilment, *n.* दंगल माजवणे (न.)